

**Central Administrative Tribunal
Principal Bench**

OA No. 1937/2015

New Delhi this the 27th day of October, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)

1. Pramod Kumar, aged about 51 years,
S/o Sh. Late Jawahar Singh,
R/o 23-A, East Baldev Park, Delhi
2. Yogesh Kumar, Aged about 57 years,
S/o Randhir Singh,
R/o E-25, St. No.5, Sadatpur Extn.,
Delhi-94
3. Pramod Kumar Sharma, Aged about 50 years,
S/o Late Sh. Suryadev Ray,
R/o D-969, Pkt.-3, DDA Flats,
Bindapur, N.D.-51
4. Rajiv Singh, aged about 44 years,
S/o Sh. Babulal,
R/o B-681, GD Colony MV,
New Delhi-03
5. Abu Talim, Aged about 44 years,
S/o Sh. Kamruddin Ansari,
R/o 27/325 Trilok Puri, Delhi
6. Vikas Kalia, Aged about 43 years,
S/o Late Sh. Man Mohan Kalia,
R/o H.No.128, B-1 Block,
Yamuna Vihar, Delhi-53
7. Deepti Singh, Aged about 45 years,
D/o Sh. H.L. Verma,
R/o 48, Vrindavan Apts.,
IP Extn. Delhi-92
8. Anupama Kasana, Aged about 42 years,
W/o Sh. SS Chauhan,
R/o C-86/3 A Bhajan Pura,
Delhi-53
9. Sunita Yadav, Aged about 44 years,
W/o Sh. Vijay Yadav,
R/o 198, Punjabi Bagh Appt.,
Rohtak Road near Madipur Metro Station,
New Delhi-62
10. Rajesh Kumar, aged about 48 years,
S/o Sh. Dhare Singh,
R/o Gh-1/346, Archana Appt.,
Paschim Vihar, New Delhi-67

11. Kuldeep Singh, Aged about 52 years,
S/o Sh. Ved Singh Dahiya,
R/o H.No.32, Nangloi, New Delhi-41
12. Girwar Singh, aged about 46 years,
S/o Sh. M.S. Dalal,
R/o B-49, Krishan Vihar,
New Delhi-86
13. Ram Jeet Aged about 48 years,
Sh. Gopi Chand,
R/o H.No.11, VPO Sultanpur,
New Delhi-30
14. Dr. Rajveer, Aged about 45 years,
Sh. Gopi Chand,
R/o H.No.11, VPO Sultanpur,
New Delhi-30
15. Neeraj Kumari, Aged about 41 years,
D/o Sh. Ram Singh,
R/o 46-Vishal Appt.,
Vasundhara Enclave, Delhi
16. Arun Kumar, aged about 41 years,
S/o Sh. Sita Ram,
R/o A-375, New Ashok Nagar, New Delhi
17. Shashi Kant Singh, Aged about 48 years,
S/o Sh. Sheo Prasad Singh,
R/o 772 & Dhawalpur, CGHS,
Plot-1, Sector-Y, Dwarka, New Delhi
18. Kuldip Kumar, Aged about 52 years,
S/o Sh. Ompal Singh,
R/o B-3/23, Yamuna Vihar, Delhi-53
19. Surender Singh, Aged about 48 years,
S/o Sh. Moolchand,
R/o B-307, MIG Flats, East of Loni,
Delhi-110093
20. Bharti Gupta, Aged about 40 years,
W/o Sh. Pushpender,
R/o C-2/247, Sector 17,
Rohini, Delhi-110089
21. Vineet Kumar Gambhir, Aged about 47 years,
S/o Sh. Ved Prakash Gambir,
R/o H.No. 416, Sector 7, Gurgaon,
Haryana-122001
22. Dr. Ashok Kumar Tyagi, aged about 50 years,
S/o Sh. B.D. Tyagi,
R/o 26, Chhatarpur Village,
New Delhi-110074
23. Mythili Bector,
D/o Sh. NS Shankaran,
R/o C-182, Gold New Aptt.

Saket, New Delhi

24. Kusum Lata, Aged about 40 years,
D/o Dr. Surinder,
R/o F-9, Om Vihar, Uttam Nagar,
New Delhi-110059
25. Pramod Kumar Satyarthi, Aged about 44 years,
S/o Sh. Babu Lal,
R/o Flat No.66, Pocket-5, Mayur Vihar, Phase-I
Delhi-91
26. Harpreet Kaur, Aged about 44 years,
W/o Sh. Gubinder Singh,
R/o 15/21A Tilak Nagar, New Delhi-18
27. Rakesh Kumar Vashisht, Aged about 43 years,
S/o Sh. Kali Ram Vashisht,
R/o VPO Pehladpur (Bangar)
Delhi-110042
28. Surya Dev Rana, Aged about 49 years,
S/o Sh. Mohar Singh,
R/o Flat No. 148, Pocket-4, Sector 24, Rohini,
Delhi-110085
29. Daya Kishan Bhardwaj, Aged about 51 years,
S/o Sh. Chhattar Singh,
R/o 443, Barwala, Delhi-110039
30. Prerana Shekhar Tiwar, Aged about 42 years,
D/o Sh. Madhu Sudan Uputi,
R/o Flat No. 231, Sector 12, Pocket 2,
DDA Flats, Dwarka
31. Bhwan Chandra Tewari, Aged about 52 years,
S/o late Sh. Bala Dutt Tewari,
R/o 101-A, Dhawalgiri Aptts, Sector 11, Noida (UP)

(All the applicants are working as TGTs and PGTs, GNCTD)

-Applicants

(By Advocate: Shri M.K. Bhardwaj)

VERSUS

UPSC & Ors. through

1. The Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110003
2. The Secretary (Education)
Old Secretariat, GNCTD,
Sham Nath Marg, Delhi
3. The Director,
Directorate of Education,

Old Secretariat, GNCTD,
Sham Nath Marg, Delhi

-Respondents

(By Advocate: Shri Naresh Kaushik)

ORDER (Oral)

Mr. V.Ajay Kumar, Member (J):

Learned counsel for the applicants submits that the OA has become infructuous. Accordingly, the same is dismissed as infructuous.

No costs.

(Dr. B.K. Sinha)
Member (A)

(V.Ajay Kumar)
Member (J)

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